

©
കേരള സർക്കാർ
Government of Kerala
2021



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2021-2023

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 10 } Vol. X }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2021 ജനുവരി 12 12th January 2021 1196 ധനു 28 28th Dhanu 1196 1942 പൗഷം 22 22nd Pousha 1942	നമ്പർ } No. }	2
-------------------------	---	---	------------------	---

PART III Commissionerate of Land Revenue

(76)

No. A4-17671/2020.

25th September 2020.

Notice is hereby given to all to whom it may concern that Benny George Alappat s/o Veronica George, Alappat House, Thalare, Edakunnu Village, Thrissur Taluk, Thrissur District, Kerala State has filed an application before this office for a legal heirship certificate in respect of the legal heirs of his mother Veronica George w/o Joseph George, Alappat House, Thalare, Edakunnu Village, Thrissur Taluk, Thrissur District, Kerala, India who expired on 26-2-2020. Enquiry conducted through the Village Officer, Edakunnu has revealed that the undermentioned are the legal heirs of late Veronica George.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Georgina Ittira	Daughter	63
2	Babu George, A.	Son	60
3	Benny George Alappat	„	56
4	Chinnamma Simon, C.	Daughter	58
5	Baiju George Alappat	Son	50

Therefore it is proposed to issue a legal heirship certificate in favour of the above said members for receiving the claim. Objections if any against the issuance of the said certificate should be filed in person before the undermentioned within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated application and those sent by post will not be considered.

(77)

No. A4-17164/2020.

25th September 2020.

Notice is hereby given to all to whom it may concern that Biju Varghese s/o Varghese, Alappat House, Kuriachira, Ollur Village, Thrissur Taluk, Thrissur District, Kerala State has filed an application before this Office for a legal heirship certificate in respect of the legal heirs of his father Varghese, A. J. s/o Joseph, Alappatt House, Ollur Village, Thrissur Taluk, Thrissur District, Kerala, India who expired on 25-2-2020. Enquiry conducted through the Village Officer, Ollur has revealed that the undermentioned are the legal heirs of late Varghese, A. J.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Tesslin Francis	Daughter	53
2	Merlin Joseph	„	51
3	Biju Varghese Alappat	Son	45

Therefore it is proposed to issue a legal heirship certificate in favour of the above said members for receiving the claim. Objections if any against the issuance of the said certificate should be filed in person before the undermentioned within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated application and those sent by post will not be considered.

Taluk Office,
Thrissur.

(Sd.)
Tahsildar.

Chavakkad Taluk

പരസ്യം

(1)

നമ്പർ എ5-6704/2020.

2020 നവംബർ 11.

ചാവക്കാട് താലൂക്ക്, തൈക്കാട് വില്ലേജിൽ മുതിരം പറമ്പത്ത് വീട്ടിൽ ഗംഗാധരൻ ഭാര്യ കൗസല്യ, ഒ. എ. എന്നവർ 17-2-2020-ൽ മരിച്ചിട്ടുള്ളതാകുന്നു. ഭൂമി സംബന്ധമായ ആവശ്യ മുണ്ടെന്ന് കാണിച്ച് ടിയാളുടെ അവകാശികൾ ഈ ആഫീസിൽ അപേക്ഷ ബോധിപ്പിച്ചിട്ടുള്ളതാകുന്നു. അപേക്ഷപ്രകാരം അന്വേഷണം നടത്തിയതിൽ താഴെ പറയുന്നവരാണ് അവകാശികളെന്ന് അറിവായിരിക്കുന്നു. അപ്രകാരം ഒരു അവകാശ സർട്ടിഫിക്കറ്റ് കൊടുക്കുന്നതിന് ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനകം ഈ ആഫീസിൽ രേഖാമൂലമായ തെളിവുകൾ സഹിതം നേരിട്ട് ഹാജരാക്കേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗമായും കിട്ടുന്ന അപേക്ഷകൾ സ്വീകരിക്കുന്നതല്ല.

ക്രമ നമ്പർ	പേര്	മരിച്ചവരുമായുള്ള ബന്ധം	വയസ്സ്
1	സുനിൽകുമാർ, എം. ജി.	മകൻ	46
2	ഗംഗാധരൻ	ഭർത്താവ്	80

(2)

നമ്പർ എ5-10123/2020.

2020 ഡിസംബർ 2.

ചാവക്കാട് താലൂക്ക്, എളവള്ളി വില്ലേജിൽ കുറുത്തടത്ത് വീട്ടിൽ കൃഷ്ണൻ മകൻ കെ. കെ. വിജയൻ 15-5-1999-ൽ മരിച്ചിട്ടുള്ളതാകുന്നു. പരേതന്റെ പേരിൽ ബാങ്കിലുള്ള ₹ 9,500 പിൻവലിക്കുന്നതിനായി അവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യമുണ്ടെന്ന് കാണിച്ച് ടിയാളുടെ അവകാശികൾ ഈ ഓഫീസിൽ ഒരു അപേക്ഷ ബോധിപ്പിച്ചിട്ടുള്ളതാകുന്നു. അപേക്ഷപ്രകാരം അന്വേഷണം നടത്തിയതിൽ താഴെ പറയുന്നവരാണ് അവകാശികളെന്ന് അറിവായിരിക്കുന്നു. അപ്രകാരം ഒരു അവകാശ സർട്ടിഫിക്കറ്റ് കൊടുക്കുന്നതിന് ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനകം ഈ ഓഫീസിൽ രേഖാമൂലമായ തെളിവുകൾ സഹിതം നേരിട്ട് ഹാജരാക്കേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗമായും ലഭിക്കുന്ന അപേക്ഷകൾ സ്വീകരിക്കുന്നതല്ല.

ക്രമ നമ്പർ	പേര്	മരിച്ചവരുമായുള്ള ബന്ധം	വയസ്സ്
1	ആനന്ദവല്ലി, എം. കെ.	ഭാര്യ	63
2	വിദ്യ മനോജ്	മകൾ	35
3	ദിവ്യ മഹേഷ്	„	35
4	സന്ധ്യ, കെ. വി.	„	32

താലൂക്കാഫീസ്,
ചാവക്കാട്.

(ഒപ്പ്)
തഹസീൽദാർ.